

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 12 of 2014 &
IA No. 16 of 2014

Dated : 2nd April, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

**M/s Chhattisgarh State Power Distribution
Co. Ltd.**

..... Appellant(s)

Versus

**Chhattisgarh Electricity Regulatory Commission
& Anr.**

..... Respondent(s)

Counsel for the Appellant(s) : Mr. K.Gopal Choudhary
Mr. A. Bhatnagar (Rep.)
Counsel for the Respondent(s) : Mr. Raunak Jain for R.1
Mr. C.K. Rai for R.1

ORDER

Written Submissions have been filed by the State Commission.
Reply and Rejoinder are being filed today after serving copy on the other
side.

Post the matter for hearing on **28.04.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/js